

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

202-MA HEARING-COURTCODE-MARESTORATION-11.05A.M.

1	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
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(Main Matter Number :Misc. Application/0001227/2021)
 Sub Matter(Disposed) : Misc. Application/0001135/2021
 Sub Matter(Disposed) : Misc. Application/0001188/2021

100-ADMISSION-COURTCODE-REJECTEDCOMPLAINTS-11.10AM

2	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
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(Main Matter Number :SEBI Appeal/0000709/2021)

3	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
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(Main Matter Number :SEBI Appeal/0000710/2021)

4	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
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(Main Matter Number :SEBI Appeal/0000711/2021)

	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates
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Sub Matter : Misc. Application/0001308/2021

	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
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Sub Matter : Misc. Application/0001310/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
<u>52- ADMISSION-COURTCODE-JOINTINSPECTION-11.15AM</u>				
5	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
Sub Matter :		Misc. Application/0001330/2021		
Sub Matter :		Misc. Application/0001331/2021		
	Misc. Application	1330/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
(Main Matter Number :SEBI Appeal/0000712/2021)				
	Misc. Application	1331/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
(Main Matter Number :SEBI Appeal/0000712/2021)				
<u>479-PART HEARD-CODE-PREFERENTIALALLOTMENT-11.20AM</u>				
6	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
Sub Matter :		Misc. Application/0000816/2021		
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	 Vidhii Partners
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000784/2021		
Sub Matter :		Misc. Application/0000852/2021		
	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000785/2021		
Sub Matter :		Misc. Application/0000853/2021		
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	 Vidhii Partners
Sub Matter :		Misc. Application/0000786/2021		
Sub Matter :		Misc. Application/0000854/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000787/2021		
Sub Matter :		Misc. Application/0000855/2021		
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000065/2021		
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000080/2021		
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000382/2021		
Sub Matter(Disposed) :		Misc. Application/0000383/2021		
	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
Sub Matter :		Misc. Application/0000788/2021		
Sub Matter :		Misc. Application/0000856/2021		
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000205/2021		
Sub Matter(Disposed) :		Misc. Application/0000206/2021		
	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000207/2021		
Sub Matter(Disposed) :		Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000231/2021		
Sub Matter(Disposed) :		Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000234/2021		
Sub Matter(Disposed) :		Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000236/2021		
Sub Matter(Disposed) :		Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000238/2021		
Sub Matter(Disposed) :		Misc. Application/0000239/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000240/2021		
	Sub Matter(Disposed) :	Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000242/2021		
	Sub Matter(Disposed) :	Misc. Application/0000243/2021		
	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000244/2021		
	Sub Matter(Disposed) :	Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000247/2021		
	Sub Matter(Disposed) :	Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000249/2021		
	Sub Matter(Disposed) :	Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000251/2021		
	Sub Matter(Disposed) :	Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000253/2021		
	Sub Matter(Disposed) :	Misc. Application/0000254/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000257/2021		
Sub Matter(Disposed) :		Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000259/2021		
Sub Matter(Disposed) :		Misc. Application/0000260/2021		
	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000261/2021		
Sub Matter(Disposed) :		Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000263/2021		
Sub Matter(Disposed) :		Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter(Disposed) :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter(Disposed) :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter(Disposed) :		Misc. Application/0000273/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter(Disposed) :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter(Disposed) :		Misc. Application/0000280/2021		
	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter(Disposed) :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter(Disposed) :		Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter(Disposed) :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter(Disposed) :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter(Disposed) :		Misc. Application/0000294/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000295/2021		
	Sub Matter(Disposed) :	Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000297/2021		
	Sub Matter(Disposed) :	Misc. Application/0000298/2021		
	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000308/2021		
	Sub Matter(Disposed) :	Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000310/2021		
	Sub Matter(Disposed) :	Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter(Disposed) :	Misc. Application/0000313/2021		
68	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter(Disposed) :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter(Disposed) :	Misc. Application/0000317/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter(Disposed) :	Misc. Application/0000319/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000328/2021		
	Sub Matter(Disposed) :	Misc. Application/0000329/2021		
	Sub Matter(Disposed) :	Misc. Application/0000332/2021		
	Sub Matter(Disposed) :	Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000330/2021		
	Sub Matter(Disposed) :	Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000334/2021		
	Sub Matter(Disposed) :	Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000345/2021		
	Sub Matter(Disposed) :	Misc. Application/0000346/2021		
	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000347/2021		
	Sub Matter(Disposed) :	Misc. Application/0000348/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter(Disposed) :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter(Disposed) :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter(Disposed) :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter(Disposed) :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter(Disposed) :		Misc. Application/0000358/2021		
	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter(Disposed) :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter(Disposed) :		Misc. Application/0000362/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter(Disposed) :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter(Disposed) :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter(Disposed) :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter(Disposed) :		Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000378/2021		
Sub Matter(Disposed) :		Misc. Application/0000379/2021		
	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000380/2021		
Sub Matter(Disposed) :		Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000389/2021		
Sub Matter(Disposed) :		Misc. Application/0000390/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000391/2021		
	Sub Matter(Disposed) :	Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000394/2021		
	Sub Matter(Disposed) :	Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000395/2021		
	Sub Matter(Disposed) :	Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000401/2021		
	Sub Matter(Disposed) :	Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000403/2021		
	Sub Matter(Disposed) :	Misc. Application/0000404/2021		
	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000405/2021		
	Sub Matter(Disposed) :	Misc. Application/0000406/2021		
	Sub Matter(Disposed) :	Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000407/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000460/2021		
	Sub Matter(Disposed) :	Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000462/2021		
	Sub Matter(Disposed) :	Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000464/2021		
	Sub Matter(Disposed) :	Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000466/2021		
	Sub Matter(Disposed) :	Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000468/2021		
	Sub Matter(Disposed) :	Misc. Application/0000469/2021		
	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000470/2021		
	Sub Matter(Disposed) :	Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000472/2021		
	Sub Matter(Disposed) :	Misc. Application/0000473/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000474/2021		
	Sub Matter(Disposed) :	Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000487/2021		
	Sub Matter(Disposed) :	Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000489/2021		
	Sub Matter(Disposed) :	Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000491/2021		
	Sub Matter(Disposed) :	Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000493/2021		
	Sub Matter(Disposed) :	Misc. Application/0000494/2021		
	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
	Sub Matter(Disposed) :	Misc. Application/0000495/2021		
	Sub Matter(Disposed) :	Misc. Application/0000496/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000497/2021		
Sub Matter(Disposed) :		Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000501/2021		
Sub Matter(Disposed) :		Misc. Application/0000502/2021		
	SEBI Appeal	303/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000509/2021		
Sub Matter(Disposed) :		Misc. Application/0000510/2021		
	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2021		
Sub Matter(Disposed) :		Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000513/2021		
Sub Matter(Disposed) :		Misc. Application/0000514/2021		
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000515/2021		
Sub Matter(Disposed) :		Misc. Application/0000516/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	787/2021	Harshadkumar B. Patel -stay app Vs. SEBI	Varada Bhide, PCS Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000107/2021)			
	Misc. Application	784/2021	Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000068/2021)			
	Misc. Application	785/2021	Ramilaben Baldevbhai Patel- stay application Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000069/2021)			
	Misc. Application	786/2021	Shailesh B. Patel Vs. SEBI	R V LEGAL
	(Main Matter Number :SEBI Appeal/0000106/2021)			
	Misc. Application	788/2021	M.Mathivan - stay application Vs. SEBI	Ms. Varada Bhide, PCS
	(Main Matter Number :SEBI Appeal/0000177/2021)			
	Misc. Application	816/2021	Farooq Kasam Hawa and Ors-stay application479 Vs. SEBI	Shah and Ramaiya, Chartered Accountants
	(Main Matter Number :SEBI Appeal/0000449/2020)			
	Misc. Application	852/2021	Baldevbhai Patel Vs. SEBI	Nithish Bangera, PCS Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000068/2021)			
	Misc. Application	853/2021	Ramilaben Baldevbhai Patel- urgency Application Vs. SEBI	Nithish Bangera, PCS Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000069/2021)			

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	856/2021	M.Mathivan - urgency application Vs. SEBI	Varda Bhide, PCS Vidhii Partners
(Main Matter Number :SEBI Appeal/0000177/2021)				
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES
<u>209-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT11.45A</u>				
7	SEBI Appeal	299/2018	Mr. Kamal Jitendra Katkoria Vs. SEBI	J.J.Bhatt,Adv. i/b R.V. Legal Gaurav Joshi,Sr. Adv i/b K.Ashar and Co.
<u>212-DISPOSAL-COURTCODE-OPENOFFERSAST- 11.50AM</u>				
8	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
<u>228-DISPOSAL-COURTCODE-MARGINSHORTFALL-AT11.55AM</u>				
9	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter : Misc. Application/0000099/2020				
Sub Matter : Misc. Application/0000482/2020				
Sub Matter : Misc. Application/0001166/2021				
Sub Matter : Misc. Application/0001167/2021				
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000080/2020)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR (Main Matter Number :SEBI Appeal/0000080/2020)	PUROHIT AND PUROHIT
	Misc. Application	1166/2021	ANKIT MEHTA -Intervener Vs. NSE Clearing Limited and Anr. (Main Matter Number :SEBI Appeal/0000080/2020)	Shardul Amarchand Mangaldas and Co.
	Misc. Application	1167/2021	MANINDRA CHANDRASEN -Intervener Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
	MISC. Application	1346/2021	Harsh Rohitbhai Patel- intervener	Mr. Robin Shah, Advocate
<u>262-ADM DISPOSAL-COURTCODE-FARMAXGDR-AT12NOON</u>				
10	Misc. Application	201/2020	Nithish Bangera Vs. SEBI (Main Matter Number :SEBI Appeal/0000214/2020)	Advocate Amir Arsiwala K. ASHAR AND CO.
	SEBI Appeal	214/2020	NITHISH BANGERA Vs. SEBI Sub Matter : Misc. Application/0000201/2020	Advocate Amir Arsiwala
	SEBI Appeal	286/2020	SANJAY AGGARWAL Vs. SEBI	Advocate Aishwarya Shubhangi
	SEBI Appeal	351/2020	Euram American Investment Bank AG Vs. SEBI	Mr. Dharam Jumani, Advocate Mr. Shyam Mehta, Senior Advocate
	SEBI Appeal	527/2021 (/0000)	FARMAX INDIA LIMITED Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000611/2021	Mr.M. J. Bhatt

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	528/2021 (/0000)	MR. M. SRINIVASA REDDY Vs. SEBI	Mr.M. J. Bhatt
Sub Matter(Disposed) : Misc. Application/0000612/2021				
	SEBI Appeal	632/2021	PROSPECT CAPITAL LTD. AND ANR. Vs. SEBI	RRG ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001008/2021				
Sub Matter(Disposed) : Misc. Application/0001009/2021				
Sub Matter(Disposed) : Misc. Application/0001110/2021				

300-ADMDISPOSAL-COURTCODE-CLIENTSECURITIES-12.05PM

11	SEBI Appeal	490/2020	Sanchay Fincom Ltd. Vs. SEBI	Mr. Ramesh Mishra, Authorised Representative
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407-DISPOSAL-COURTCODE-ISSUANCEOCD-AT-12.10P.M

12	SEBI Appeal	569/2020	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate THE LAW POINT
Sub Matter : Misc. Application/0000165/2021				
	SEBI Appeal	139/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal THE LAW POINT
Sub Matter : Misc. Application/0000162/2021				
	Misc. Application	165/2021	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate
(Main Matter Number :SEBI Appeal/0000569/2020)				
	Misc. Application	162/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal
(Main Matter Number :SEBI Appeal/0000139/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	197/2021	Manoj Singhal Vs. SEBI	Mr. Rakesh Puri, Advocate The Law Point
	SEBI Appeal	397/2021	ARVIND JAGANNATH GUPTA Vs. SEBI	KUMAR PRASAD Shri. UDAY BEDI, ADVOCATE
	SEBI Appeal	526/2021 (/0000)	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter(Disposed) : Misc. Application/0000188/2021				
Sub Matter(Disposed) : Misc. Application/0000910/2021				
<u>472-DISPOSAL-COURTCODE-WTMPACZYLOG-12.15 PM</u>				
13	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	Parinam Law Associates ELP
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) : Misc. Application/0000933/2021				
Sub Matter(Disposed) : Misc. Application/0000901/2021				
Sub Matter : Misc. Application/0001136/2021				
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) : Misc. Application/0000934/2021				
Sub Matter(Disposed) : Misc. Application/0000902/2021				
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) : Misc. Application/0000935/2021				
Sub Matter(Disposed) : Misc. Application/0000903/2021				

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :06/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1136/2021 (/0000)	Srikanth Sripriya-Rectification Vs. SEBI	Parinam Law Associates ELP

(Main Matter Number :SEBI Appeal/0000537/2021)